

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:804
ANSWERED ON:14.08.2012
ATTACK ON JUDGES
Singh Shri Radha Mohan

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has received any complaint with regard to attack on judges by bikers in May, 2012 in the National Capital Territory (NCT) of Delhi;
- (b) if so, the details thereof and the number of accused arrested so far;
- (c) whether the Government has conducted any inquiry in this regard;
- (d) if so, the details thereof and the action taken against the accused; and
- (e) the details of the measures taken to provide security to the judges?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a) to (d): Delhi Police have registered a case on 17.05.2012 vide FIR No. 141/12 u/s 307/279/186/353/332 of IPC and u/s 3 of Prevention of Damage to Public Property Act at P.S. Ambedkar Nagar. Delhi Police have completed the investigation of the case and 4 accused have been arrested.
- (e): Security to the judges of Supreme Court and High Court is provided on the basis of the office held by them while security to the judges of District Courts etc is provided on the basis of threat perception.